

(SHRI VIDYA CHARAN SHUKLA):

(a) Yes, Sir. The Chief Minister, Mysore; suggested increase in the promotion quota from 25 per cent. to 50 per cent. and a few other States had also suggested an upward revision in the promotion quota.

(b) No such views have been communicated to the Government of India. IAS recruits are appointed as heads of districts and to such other responsible posts only after a period of training and after they have acquired the requisite experience.

(c) The suggestion for raising the promotion quota was duly considered but the Government of India decided to retain the present scheme of recruitment viz. 25 per cent. by promotion 75 per cent. by direct recruitment through competitive examination in the interest of maintaining the all India character and the qualitative standards of the service.

RECOGNITION OF TRADE UNIONS BY SECRET BALLOT

207. SHRI P. K. KUMARAN:
SHRI M. V. BHADRAM:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the question of recognition of trade unions by secret ballot was discussed by the Standing Labour Committee at its recent meeting; and

(b) if so, what are the decisions arrived thereat?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) and (b) Views for and against recognition by secret ballot were expressed at the meeting. No decision was taken by the Committee on the subject.

INDIAN STUDENTS IN PATRICE LUMUMBA UNIVERSITY

208. SHRI P. K. KUMARAN: Will the Minister of EDUCATION be pleased to state:

(a) the number of Indian students

sent for study in the Patrice Lumumba University, Moscow, during the last three years;

(b) what are their educational qualifications; and

(c) what is the educational standard prescribed by that University?

THE MINISTER OF STATE IN
THE MINISTRY OF EDUCATION
(PROF. SHER SINGH):

(a) 1964-65	36
1965-66	35
1966-67	46

(b) The minimum qualifications possessed by them were generally as follows:—

(i) For Diploma Courses.—A 1st class Bachelor's degree; and

(ii) For Aspirantura Courses.—A Master's degree or its equivalent, with 1st class at Master's or at Bachelor's level, together with two years' experience in teaching, research or industry.

(c) General Secondary education of USSR which is equivalent to Higher Secondary examination of India.

RETIREMENT OF GOVERNMENT EMPLOYEES AFTER 25 YEARS OF SERVICE

209. SHRI T. V. ANANDAN: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Starred Question No. 347 given in the Rajya Sabha on the 7th April, 1967 and state:

(a) whether any decision has since been taken on the question of retirement of Government employees after 25 years of service; and

(b) if so, the details of the decision taken?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS